



## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 347/2021

TRANSLINE TECHNOLOGIES PVT LTD

..... Plaintiff

Through: Mr. Amit Kumar Singh & Mr. Rohit Texwal,

Adv. jurisprudence 011@gmail.com

M. 9871291420

versus

ERNET INDIA ..... Defendant

Through: Mr. Mohit Mudgal, Advocate Mr. Ravi Kant

Yadav, Mr. Shubham Yadav, Mr. Chetanya

Baweja, Adv. M. 8826733076.

**CORAM:** 

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

ORDER 03.04.2024

**%** 

Matter is taken up through physical hearing as well as video conferencing.

As per file noting, list of witnesses and affidavit of evidence of PW-1 Sh. Arun Gupta has been filed by plaintiff on 13.03.2024. Ld. Counsel for defendant undertakes to file list of witnesses within six weeks as per order of the Hon'ble Court dated 01.02.2024.

Ld. Counsel for defendant has stated that there are 7 witnesses in the List of witnesses of plaintiff but affidavit of only one witness has been filed on record. Ld. Counsel for plaintiff seeks some time for clarification in this regard whether he wants to file affidavit of any other witness or wants to summon the other witnesses.

At request, be fixed for evidence of PW-1 on 02.08.2024 and 07.08.2024 at 2 PM.

TYAGITA SINGH, (DHJS), JOINT REGISTRAR (JUDICIAL)

**APRIL 3, 2024/sm**